

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

32

C.S.A No. 892/(MAH)/2017

CORAM:

Present:

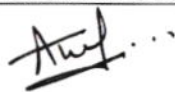
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Lodha Elevation Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
32	Ajit Singh Tawar a/w Rushil Aiyar i/b Ajit Singh Tawar &co.	Advocates for Applicant companies	

ORDER

CSA 892/230-232/NCLT/MB/MAH/2017

The Applicant is directed to file a separate Application.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)